

[Translation]

**Agreement for Treatment of Poor Patients
In Appollo Hospital**

1085. SHRI MADAN PARSAD JAISWAL :
SHRI RAM TAHAL CHAUDHARY :

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government have made any agreement with the Appollo Hospital for extending treatment to poor patients also in the hospital;

(b) if so, the details thereof; and

(c) the number of persons treated there during the last three years?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI) : (a) and (b) The Government of NCT of Delhi has informed that as per agreement entered with the Indraprastha Medical Corporation Ltd. the Apollo Hospital shall provide Medical Care to patients up to 1/3rd of the total bed strength free of charge on the recommendation of Delhi Government, and also provide free medical facilities for not less than 40% of its outdoor patients.

A public interest litigation has also been filed in Delhi High Court for the implementation of the above agreement, and the matter is sub-judice.

(c) No person has been treated free of charge during the last three years.

[English]

Construction of Houses for Beedi Workers

1086. SHRI ASHOK PRADHAN : Will the Minister of LABOUR be pleased to state :

(a) whether the Government of Uttar Pradesh propose to allocate funds for the construction of houses for beedi workers particularly, in the tribal areas during the last three years;

(b) if so, the details thereof;

(c) whether the Government of Uttar Pradesh has achieved target in this regard; and

(d) if not, the reasons therefor ?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) to (d) The information is being collected and will be laid on the Table of the House.

Introduction of Caste Data

1087. SHRI R. SAMBASIVA RAO : Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state :

(a) whether the Government had any decision for introduction of caste data in the 2001 census in order to implement the provisions of the Mandal award;

(b) if so, the details thereof and the main reasons for introducing the caste based census; and

(c) whether the proposal to reintroduce caste information in the census data after a gap of 60 years has sparked off a debate ?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI) : (a) No, Sir.

(b) and (c) Question does not arise.

Change the name of Ahmedabad

1088. SHRI G.M. BANATWALA : Will the Minister of AIRS be pleased to state : HOME

(a) whether there is any proposal to change the name of Ahmedabad City;

(b) if so, the proposed new name and from whom the proposal has been received;

(c) the reaction of the Government to such proposal; and

(d) whether the Government are aware of the strong opposition being to any such change of name particularly as inspired by anti-minority consideration ?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) to (d) The State Government of Gujarat has sent a proposal to change the name of Ahmedabad city to Kamavati. A request has been received not to accede to the proposal. No decision has been taken in the matter so far.

Ambedkar Villages

1089. SHRIMATI KAMAL RANI : Will the Minister of SOCIAL JUSTICE & EMPOWERMENT be pleased to state :

(a) the details of Ambedkar villages in various districts of the States, especially in UP where schools and hospitals have been set up;

(b) the details of financial assistance provided for the Ambedkar villages during the last three years, with the achievements made in this regard;